Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 289 of 2011 in DFR 1734 of 2011

Dated: **5th January, 2012**

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Central Power Distribution Co.of A.P. …Appellant

Versus

Bollineni Castings Ltd. & Ors. …..Respondents

Counsel for the Appellant(s) : Mr. A.T. Rao

Counsel for the Respondent (s) : Mr. C. Hanumanta Rao for R-1 & 4
Mr. Gopal Chaudhary for R-6
Mr. Mullapudi Rambabu for R-7,8 &9

O R D E R

Mr. C. Hanumanta Rao, learned counsel is filing vakalatnama on behalf of Respondent Nos. 1 and 4. Mr. Gopal Chaudhary, learned counsel appears on behalf of Respondent No. 6 and Mr. Mullapudi Rambabu appears on behalf of Respondent Nos. 7, 8 and 9. In regard to other Respondents, though the notices have been served but acknowledgment slips have not been received.

Post the matter on ***20.01.2012*** to enable them to file the affidavit of service.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

vs/mk